

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

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APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

Dated: 29th March, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

In the matter of:-

BSES Rajdhani Power Ltd.	 Appellant (s)
	Versus	
Delhi Electricity Regulatory Commission	 Respondent (s)

APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

BSES Yamuna Power Ltd.	 Appellant (s)
	Versus	
Delhi Electricity Regulatory Commission	 Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **05.05.2016.**

COURT MASTER